

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 724
ANSWERED ON 3RD DECEMBER, 2015

NEW CLAUSE FOR HIGHWAY CONTRACTORS

724. SHRI P.R. SUNDARAM:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

सड़क परिवहन और राजमार्ग मंत्री

- (a) whether the Government proposes to make mandatory for developers to provide facilities for drivers on the lines of international norms and to create employment opportunities for local people;
- (b) if so, the details and status thereof; and
- (c) the National Highways and Expressways for which Detailed Project Reports have been prepared, State-wise?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

- (a) & (b) As per Concession Agreement, Concessionaire has to provide way side amenities which include rest area to drivers. There is no specific provision of employment to local people. However, concessionaire makes efforts for employment to locals to maximum extent.
- (c) No separate detailed project reports has been prepared for providing facilities to drivers.
